

1	2
18. The sixth continent	Gilbert Lauzun
19. Saving a big land	Robert Derbeck
20. Water	
United Kingdom	
21. Savana balance	
United states of America	
22. Birds of the Indian Monsoon	Stanley and Belinda Breedan
23. Land of the tiger	Stanley Breedan
24. Man in the environment	
25. Man belongs to the earth	
26. Challenge of pollution—towards a cleaner sea	
27. Passing the buck	

#### Land reform programmes

5809. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the Revenue Ministers' conference recommended to bring the land reform programmes within the ambit of plan activity;

(b) if so, whether initiative has been taken to include the same;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV):

(a) Yes, Sir.

(b) to (d). Land Reform Programmes are already within the ambit of plan activity. During the Seventh Plan a sum of Rs. 36.71 crores in the Central Sector, Rs. 353.88 crores in the State Sector and Rs. 5.24 crores in the Union Territory Administrations has been provided for land reforms programmes in the Plan.

#### Second T.V. channel in Hyderabad

5810. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government of Andhra Pradesh have requested the Union Government to introduce second television channel in Hyderabad for the benefit of farmers and weaker sections of the Society; and

(b) if so, the action taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) No, Sir.

(b) Does not arise.

#### Programmes telecast on second channel

5811. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state : the break up of the time allotted to various types of programmes like recreational, agricultural, welfare and educational programmes by Doordarshan Kendras at Delhi and Bombay ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : It is not possible to classify the programmes purely as recreational, welfare, educational etc., as in most of the cases these ingredients are present in one or the other form. However, a broad break-up of the time allotted to various types of programmes included in the Second Channel of Doordarshan Kendra

Delhi and Bombay is as given below :

Type of Programme	Average duration	
	Delhi	Bombay
	(in percentage)	
1. Recreation	60	57
2. Information	27	21
3. Education	9	12
4. Welfare	4	10

There is no programme on Agriculture on Second Channel of Doordarshan Kendra, Delhi and Bombay. However, the same is given in other channel.

#### Urban sanitation schemes in Andhra Pradesh

5812. SHRI V. SOBHANADREESWARA RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal before Union Government to introduce a Central scheme to cover urban sanitation in Andhra Pradesh;

(b) if not, whether Government propose to introduce such a scheme to extend financial assistance in the form of subsidies for setting up sewerage treatment plants in the cities;

(c) whether the Vijayawada Municipal Corporation has submitted a scheme in June, 1984 for sanction of low cost sanitation scheme;

(d) if so, the details thereof;

(e) the likely date by which the scheme will be cleared; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir.

(b) No, Sir.

(c) to (f). Material is being collected and will be placed on the Table of the Sabha.

#### Withdrawal of film produced by NFDC from IFFI

5813. SHRI BHATTAM  
SRIRAMA MURTY :  
SHRI MAHENDRA SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that a film produced by National Film Development Corporation was withdrawn from the competition section of the 11th International Film Festival of India; if so, the details and reasons thereof;

(b) the titles of other films similarly withdrawn after being selected by a panel; and

(c) whether the NFDC proposes to enter the film "Mirch Masala" in the Cannes Film Festival ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) Yes, Sir. The details and reasons for withdrawal are given in the statement below.

(b) No other film had similarly been withdrawn from the 11th International Film Festival of India.

(c) Yes, Sir.

#### Statement

The National Film Development Corporation had entered two of its films, viz. 'Massey Saheb' and 'Mirch Masala' in the competition Section of the International Film Festival of India. Both the films were selected for screening. According to International regulations, a film entered in the Competition Section of a festival cannot be entered in the competition section of any other festival. The Corporation, therefore, decided to withdraw one of the films, namely 'Mirch